

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:836
ANSWERED ON:12.11.2010
DEATHS DUE TO VACCINES
Saroj Smt. Sushila

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of infants died in the country due to various vaccines inoculated to them after their birth;
- (b) if so, the details thereof during the last three years and the current year;
- (c) the steps taken by the Government to check the recurrence of such incidents alongwith the number of persons and the vaccine manufacturers against whom action has been taken for the death of the infants;
- (d) whether the Union Government has provided grant-in-aid to affected families after the untimely death of infants due to such vaccines; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): As per the information available from states, no infant death has been causally attributed to vaccines.
- (b) to (e): Does not arise in view of the reply to (a) above.